Written Answer

(c) and (d). Occurence of vacancies and their filing up are part of a continous process and the Kendriya Vidyalayas Sangathan/Navodaya Vidyalaya Samiti have already taken necessary steps to fill up the vacancies at the earliest. Teachers are appointed on contract basis pending finalisation of regular appointments so that academic activities of the Vidyalayas do not suffer.

STATAEMENT

Statement Showing Position of Vacancies of Teaching Staff in the School in Bihar

	K.V.S	N.V.S
	(as on 31.1.1996) (a	
Principals	06	11
PGTs	48	7 7
TGTs	60	48
PRTs	75	-
Miscellaneous Category	107	21

[English]

Plane Crash

252. SHRI RAM VILAS PASWAN: Will the PRIME MINISTER be pleased to state:

- (a) whether two IAF MIG fighter planes crashed in a midair collision in Hoshiarpur district of Punjab in December, 1995:
- (b) if so, the outcome of the inquiry conducted into it; and
 - (c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). A MiG 23 fighter and a MiG 23 fighter (trainer) aircraft collided in midair and crashed, in Hoshiarpur District of Punjab in December, 1995. The

accident occured due to human error on the part of the Aircrew. The flying of the Captains of the aircraft has been stopped till disciplinary/administrative action is taken against them.

Accident at Korapur Rayagada

- 253. SHRI SRIKANTA JENA : Will the PRIME MINISTER be pleased to state :
- (a) whether a major accident occured on the Koraput-Rayagada line on 30.12.1995;
- (b) if so, the details thereof and the estimated loss suffered by the Railways as a result of thereof;
- (c) the outcome of the inquiry conducted in the mishap; and
 - (d) the action taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) and (b). On 30.12.1995, 10 wagons of Dn. MD/DD-586 Goods train derailed between Rauli and Laliguma stations on Koraput-Rayagada section of South Eastern Railway, The estimated loss suffered by the Railway amounted to Rs. 17.50.000/-

(c) and (d). The accident enquiry committee concluded that the accident occured due to track defect and excessive speed of the train, for which PWI/Construction and Driver of the train have been held responsible. They have been taken up under Discipline and Appeal rules.

[Translation]

Gauge Conversion

- 254. SHRI N.J. RATHVA: Will the PRIME MINISTER be pleased to state:
- (a) the names of the Narrow gauge and Metre Gauge lines specially in the Adivasi and backward areas of the Gujarat State;
- (b) whether any of these lines are to be included in the Unigauge Programme of the Government;
 - (c) if so, the details thereof; and
 - (d) if not, the details therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) Narrow Gauge and Metre Gauge lines in Gujarat are as under:

	Narrow Gauge Lines		Metre Gauge Lines
1.	Bilimora–Waghai	1.	Ahmedab a d-Botad
2.	Kosambha-Umarpada	2.	Surendranagar-Bhavnagar
3.	Ankleshwar-Rajpipla	3.	Rajkot-Veraval
4.	Jhagadiya-Netrang	4.	DhasaMahuva
5.	Motikoral–Miyagam Karjan	5.	Khijadiya-Veraval
6.	Bharuch-Kavi	6	Talala-Delvada